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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A. No.225 of 2011

Bijay Kumar Moharana.... Applicant

Vs

Union of India & Ors Respondents

1. Order dated the 26th April, 2011.

C O R A M

THE HON'BLE MR.C.R.MOHAPATRA, MEMBER (A)

A N D

THE HON'BLE MR.A.K.PATNAIK, MEMBER (J)

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This matter ahs been listed today for

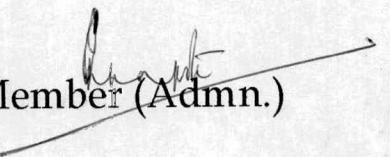
considering on the question of admission. By filing Memo

dated 26.4.2011, Learned Counsel for the Applicant seeks

to withdraw this OA. Prayer allowed. OA is dismissed as

withdrawn.


Member (Judl.)


Member (Admn.)